

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 82 of 2012
& IA No.171 of 2012

Dated : 10th May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Rajdhani Power Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Nikhil Sharma
Ms. Deepeika Kalia

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan,
Ms. Swapna Seshadri for
NTPC, Powergrid
Mr. Manu Seshadri for CERC
Mr. Mukesh Gupta (Rep.)
for NHPC

ORDER

Post the I.A. No. 171 of 2012 (Appl. for stay) for hearing on
31.05.2012.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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